

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

UNSTARRED QUESTION NO:841

ANSWERED ON:25.11.2011

FUNDS TO PRI IN CONFORMITY WITH FINANCE COMMISSION RECOMMENDATIONS

Jakhar Shri Badri Ram

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

(a) whether the funds released by the Government to the Panchayati Raj Institutions are in conformity with the recommendations of the Finance Commission keeping in view the paucity of rain in Rajasthan;

(b) if so, the details thereof;

(c) whether the Government proposes to accord special status to the Panchayati Raj Institutions of Rajasthan: and

(d) if so, the details thereof?

**Answer**

THE MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

(a): Ministry of Finance is releasing grants to the various States for Panchayati Raj Institutions (PRIs) in conformity with the criteria and share of each State as recommended by the 13th Finance Commission for the period 2010-15. However, paucity of rain in Rajasthan does not form the basis of the criteria of the 13th Finance Commission.

(b): Ministry of Finance has released an amount of Rs. 366.68 crore during the year 2010-11 and Rs.225.18 crore during the year 2011-12 (upto 21.11.2011) towards the General Area Basic Grant for Panchayati Raj Institutions (PRIs) in Rajasthan. In addition, an amount of Rs.3.60 crore in 2010-11 and Rs.1.80 crore in 2011-12, has also been released to Rajasthan as Special Area Basic Grant. The Performance Grant component of 13th Finance Commission grant is, however, applicable from the year 2011-12 and is payable subject to the compliance of requisite conditions stipulated by the Finance Commission.

(c): There is no such proposal.

(d): Does not arise in view of reply to part (c) above.